CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED 15 NOVEMBER 2010 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF

SICAL LOGISTICS LIMITED

Registered Office: South India House, 73, Armenian Street, Chennai - 600 001
Tel: + 91 44 66157016; **Facsimile:** + 91 44 66157017

This Corrigendum to Public Announcement ("**Corrigendum**") is being issued by Edelweiss Capital Limited ("**Manager to the Offer**"), for and on behalf of Tanglin Retail Reality Developments Private Limited (the "**Acquirer**") along with Tanglin Developments Limited being person acting in concert with the Acquirer (the "**PAC**"), to the equity shareholders ("**Shareholders**") of Sical Logistics Limited (the "**Target Company**"), pursuant to and in compliance with Regulation 10 and Regulation 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, and should be read in conjunction with the public announcement dated 15 November 2010 ("**PA**").

Unless otherwise specified, capitalized terms used but not defined herein shall have the same meaning as ascribed to it in the PA.

The Shareholders are requested to note the following:

I. Revised Schedule

The schedule of activities with respect to the Offer as provided in paragraph 53, of the PA has been amended as under:

Activity	Original Schedule - Day and Date	Revised Schedule – Day and Date
Public Announcement	Monday, 15 November 2010	Monday, 15 November 2010
Specified Date*	Wednesday, 15 December 2010	Wednesday, 15 December 2010
Last date for a competitive bid	Monday, 6 December 2010	Monday, 6 December 2010
Last date by which Letter of Offer will be dispatched to Shareholders	Friday, 24 December 2010	Monday, 1 August 2011
Date for opening of the Offer	Saturday, 8 January 2011	Friday, 5 August 2011
Last date for revising the Offer Price / number of equity shares	Monday, 17 January 2011	Thursday, 11 August 2011
Last date for withdrawing acceptance from the Offer by the Shareholder	Friday, 21 January 2011	Thursday, 18 August 2011
Date of closure of the Offer	Thursday, 27 January 2011	Wednesday, 24 August 2011
Date of communicating rejection / acceptance and payment of consideration for accepted applications	Friday, 11 February 2011	Thursday, 8 September 2011

** Specified Date is only for the purpose of determining the names of the public shareholders of the Target Company as on such date to whom the Letter of Offer would be sent. All Shareholders (registered or unregistered), except the signatories to the Agreement and the PAC, who own the equity shares of the Target Company are eligible to participate in the Offer any time before the closure of the Offer.*

II. Information about the Target Company (Preferential Allotment)

The board of directors of the Target Company have allotted the Subscription Shares to the Acquirer vide board meeting dated 1 April 2011. Pursuant to the preferential allotment, the Acquirer holds 2,00,32,178 Shares representing 36.03% of the fully paid up equity share capital of the Target Company.

Paragraphs 4, 6, 7 and 26 of the PA stand modified accordingly.

III. Redemption of FCCBs

The FCCBs have been redeemed by the Target Company on the maturity date i.e. 19 April 2011. However, there will be no consequent reduction in the Emerging Voting Capital and Offer Size.

Paragraphs 8 and 30 of the PA stand modified accordingly.

IV. Offer Price

SEBI has vide its observation letter dated 8 July 2011, advised that the Offer price be revised to include interest at the rate of 10% p.a. for delay beyond the original scheduled date of payment (i.e. 11 February 2011). Accordingly, interest of Rs 4.56 (Rupees Four and fifty six paise only) (calculated at the rate of 10% p.a. from 11 February 2011 to 8 September 2011 i.e. the latest scheduled date of payment of consideration) per Share will be paid to the shareholders over and above the initial offer price of Rs 79.50. The interest amount is subject to change depending on actual date of dispatch of payment to shareholders. As a result, assuming full acceptance, the total consideration payable under the Offer is Rs 9,841.42 lakhs (assuming interest of Rs. 4.56 per Share).

Paragraphs 1, 9 and 40 of the PA stand modified accordingly.

V. Statutory Approvals for the Offer

RBI vide its letter dated 25 July 2011 has communicated its 'no objection' to the Acquirer and PAC to acquire Shares through open offer from the eligible Shareholders subject to certain conditions, which include: (a) in case the Shares are tendered by erstwhile OCBs, the Acquirer and PAC may approach the RBI with full details of the OCB, for specific approval; and (b) in case NRI Shareholders tender Shares which are held by them on non-repatriation basis, the consideration payable for such Shares may be credited to NRO account for such NRIs.

Paragraph 35 of the PA stands modified accordingly.

VI. Procedure for Acceptance And Settlement

The Shareholders of the Target Company, who wish to avail of and accept the Offer, can hand deliver the Form of Acceptance along with all the relevant documents at any of the collection centres below. All the centres mentioned herein below would be open as follows:

(between 9:30 a.m. and 5:30 p.m. on all working days i.e. except Sundays and public holidays and between 9.30 a.m. and 1 p.m. on Saturdays)

Sl. No.	Collection Centre	Address of Collection Centre	Contact Person	Telephone No./ Fax No.	Mode of Delivery
1	Chennai	Cameo Corporate Services Limited Subramanian Building No.1, Club House Road Chennai – 600 002	Ms. K Sreepriya	Tel: 044-28460390/ 1989 Fax: 044-2846 0129	Post and Hand delivery
2	Mumbai	Cameo Corporate Services Limited 304, Sai Sadan, 76-78 Mody Street Fort, Mumbai – 400 001	Mr. Ashish Binsale	Tel: 022-2264 4325/ 2979 Fax: 022-2264 4325	Hand delivery only
3	Ahmedabad	Cameo Corporate Services Limited C/o.Shree Vidya Consultancy No.4, II Floor, Prasiddhi Complex – 1, Opp. Ambedkar Hall, Saraaspur, Ahmedabad – 380 018	Mr. M Bala Subramanian	Tel: 079-65220996 09327055153 09898176213	Hand delivery only
4	Jaipur	Cameo Corporate Services Limited C/o Saraswat India Limited, G-4 & G-5, Ground Floor, Jaipur Tower, Opp. All India Radio, Mirza Ismail Road, Jaipur -302 001	Mr. Ashok Kumar	Tel: 0141-2204100 09929107583	Hand delivery only
5	New Delhi	Cameo Corporate Services Limited C/o.Sterling Services, F-63, 1st Floor, Bhagat Singh Market, Near Gole Market, Opp SBI ATM, Connaught Place New Delhi – 110 001	Mr. R Sridhar	Tel: 011-4353 3256 093125 46905	Hand delivery only
6	Bengaluru	Cameo Corporate Services Limited No.9, P C Pallaya Main Road Akshay Nagar, Ramamoorthy Nagar, Bengaluru - 560 016	Mr. Janardhana	Tel: 09740266722	Hand delivery only

Shareholders who cannot hand deliver their documents at the collection centres referred to above may send the same by registered post /speed post, at their own risk, to the Registrar to the Offer at Cameo Corporate Services Limited, Subramanian Building, No 1, Club House Road, Chennai – 600 002 only and not to any other collection centre so that the same are received on or before 5:30 pm on the Offer Closing Date.

Paragraph 54 of the PA stands modified accordingly.

The Acquirer and PAC along with their respective board of directors accept full responsibility for the information contained in the PA and this Corrigendum. This Corrigendum would also be available on the SEBI website (www.sebi.gov.in).

Issued on behalf of the Acquirer and PAC by the Manager to the Offer

Manager to the Offer

Edelweiss
Ideas create, values protect

Edelweiss Capital Limited
Edelweiss House, Off CST Road, Kalina, Mumbai – 400 098, India
Tel: +91–22– 4086 3535; **Fax:** +91–22– 4086 3610; **E-mail:** project.connect@edelcap.com
SEBI Regn: INM0000010650, **Contact Person:** Ms Neetu Ranka / Mr. Sumeet Lath

Registrar to the Offer

CAMEO

Cameo Corporate Services Limited
'Subramanian Building', No.1, Club House Road, Chennai - 600 002
Tel: 044-28460390 (5 Lines); **Fax:** 044-28460129, **Email :** investor@cameoindia.com
Website : www.cameoindia.com, **SEBI Regn No:** INR000003753
Contact Person: Ms.K. Sreepriya, Manager – Operations

Place: Bengaluru
Date: 2 August 2011

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